

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No.415

IA/5553/ND/2022 in IB/812/ND/2021

IN THE MATTER OF:

Sunil Chhabra	...	Applicant
Versus		
Metro concrete private limited	...	Respondent

Order under Section 9 of IBC, 2016.

Order delivered on 17.01.2023

Coram:

MR. P.S.N. PRASAD
HON'BLE MEMBER (JUDICIAL)
DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the RP	: Mr. Rakesh Kumar Jindal, RP
For R-2	: Mr. Rohit Sehgal, Adv. Mr. Shyam Sehgal

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to **03.02.2023**.

Sd/-
Vishal Rana
Court Officer
Court-IV